NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 87/(MAH)/2015 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.10.2016

NAME OF THE PARTIES:

M/s. Cotonificio Honegger S.p.a.

through Board of Receivers

V/s.

M/s. Raymond Luxury Cottons Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

Par Pehilianu

1. Mr. U.K. Chaudhory - Sr. Adv.

2. Mr. Abhikhek Resource Adv.

3. Mr. Mehul Shah Adv.

4. Mr. Himanshu Vij, Adv.

For Respondents

1.Mr. Arun Kathpalia, Sr. Adv

1.Mr. Malak Bhatt padr

2 Mr. May Bhasme padr

3 Mr. Any Bhasme padr

<u>Order</u> <u>CP. No. 87/397-398/CLB/MB/MAH/2015</u>

The Petitioner Counsel submissions are part-heard, for completion of further submissions; list this matter tomorrow i.e. 06.10.2016.

For the Respondent side submission, list this matter on 20.10.206 & 17.11.206.

List this matter as mentioned above.

sd/-

B.S.V. PRAKASHKUMAR Member (Judicial)

sd/V. NALLASENAPATHY
Member (Technical)

NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 87/(MAH)/2015 CA No.

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SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SIGNATURE

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.10.2016

NAME OF THE PARTIES:

M/s. Cotonificio Honegger S.p.a.

through Board of Receivers

V/s.

M/s. Raymond Luxury Cottons Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

DESIGNATION NAME For the Petitioner

1. Mr. U.K. Chaudhary, Sr. Adv.

2. Mr. Abhilahek Swaraop, Adv.

3. Mr. Himanehu Vij, Adv.

For Respondents

Mr. Any Berry, Adv

Mr. Any Bhasme, Adv

Mr. Malak Bhat, Adv

Male

Order

CP. No. 87/397-398/CLB/MB/MAH/2015

The Petitioners stated that their submissions are complete. Hence, the Respondent side is directed to make their submissions on the next date.

List this matter for hearing on 20.10.2016.

B.S.V. PRAKASHKUMAR Member (Judicial)

V. NALLASENAPATHY Member (Technical)

" party